

FORM G – REVISED/ADDENDUM
INVITATION FOR EXPRESSION OF INTEREST FOR
‘RITE BUILTEC PRIVATE LIMITED’

OPERATING IN REAL ESTATE SECTOR AT MUMBAI, MAHARASHTRA

(Under sub-regulation (1) of Regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN / CIN / LLP No.	RITE BUILTEC PRIVATE LIMITED U45100MH2004PTC162319
2.	Address of the registered office (as per MCA records)	Plot No 2, Gumpha Darshan Hsg Soc, Dattapada Road, Asara Colony, CTS No 225, Diwan Compound, Borivali (East), Mumbai - 400066
3.	URL of website	https://www.incorprestructuring.com/RBP.html
4.	Details of place where majority of fixed assets are located	Mumbai (Maharashtra) Further Details can be sought from the RP by sending an email on cirp.ritebuiltec@gmail.com
5.	Installed capacity of main products / services	Not Applicable
6.	Quantity and value of main products / services sold in last financial year	Not Applicable
7.	Number of employees / workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The details can be sought by sending an email on cirp.ritebuiltec@gmail.com and / or Virtual Data Room in accordance with the provisions of the Code and Regulations made thereunder.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The detailed invitation for expression of interest which shall include the eligibility for resolution applicants under Sec 25(2)(h) of the Code can be sought by sending an email on cirp.ritebuiltec@gmail.com and is available at https://www.incorprestructuring.com/RBP.html
10.	Last date for receipt of expression of interest	January 25, 2024 (Original) February 28, 2024 (Extended)
11.	Date of issue of provisional list of prospective resolution applicants	February 04, 2024 (Original) March 04, 2024 (Extended)
12.	Last date for submission of objections to provisional list	February 09, 2024 (Original) March 09, 2024 (Extended)
13.	Date of issue of final list of prospective resolution applicants	February 19, 2024 (Original) March 16, 2024 (Extended)
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	February 24, 2024 (Original) March 21, 2024 (Extended)
15.	Last date for submission of resolution plans	March 25, 2024 (Original) April 20, 2024 (Extended)
16.	Process email id to submit EOI	cirp.ritebuiltec@gmail.com



Amit



Amit Vijay Karia

Resolution Professional of **Rite BUILTEC Private Limited**

(Undergoing CIRP vide order dated August 25, 2023)

Registration Number: IBBI/PA-001/IP-P02600/2021-2022/13969

AFA: AA1/13969/02/061224/106477 is valid till December 6, 2024

Address & email id registered with IBBI:

405, Hind Rajasthan Building, Dadasaheb Phalke Road, Gautam Nagar, Dadar (East), Mumbai
- 400014 (Maharashtra) ipamitkaria@gmail.com

Process specific email id for correspondence: cirp.ritebuiltec@gmail.com

Process specific website: <https://www.incorprestructuring.com/RBP.html>

Date: January 29, 2024

Place: Mumbai

संबंधित तपशिल

१.	पैन/सीआयएन/एलएलपी नं. सहीत कॉर्पोरेट कर्जदाराचे नाव	राईट विल्टेक प्रायव्हेट लिमिटेड बु३५९००एमएच२००४पीएलसी१६२३१९
२.	नोंदणीकृत कार्यालय पत्ता	प्लॉट क्र. २, गुंका दर्शन ही. सो., दत्तपाडा रोड, असा कॉलनी, सीटीएस क्र. २२५, दिवान कम्पाऊंड, खोरियली (पूर्व), मुंबई - ४०००६६
३.	वेबसाईटची युआरएल	https://www.incorpstructuring.com/RBP.html
४.	जास्तीत जास्त स्थावर मत्ता असलेल्या ठिकाणाचे तपशील	मुंबई (महाराष्ट्र) grp.ritebulliteo@gmail.com वर ईमेल पाठवून आरपीकडून अधिक तपशील मागविला जाऊ शकतो
५.	मुख्य उत्पादने/सेवांची स्थापित क्षमता	लागू नाही
६.	मागील आर्थिक वर्षात विकलेल्या मुख्य उत्पादने/सेवांचे परिमाण आणि मूल्य	लागू नाही
७.	कर्मचारी/कामगारांची संख्या	शून्य
८.	दोन वर्षांची योग्यतेची उपलब्ध वित्तीय विवरणे (अनुसूचीसह), धनकोची सूची यासह पुढील तपशिल, प्रक्रियेचा त्यानंतरच्या घटनांचा संबंधित ताराखा वेचे उपलब्ध	कोड आणि त्याखालील नियमांच्या तरतुदीनुसार ईमेल आणि किंवा व्हर्चुअल डेटा रूमवर grp.ritebulliteo@gmail.com येथे ईमेल पाठवून तपशील मागवले जाऊ शकतात.
९.	कोडच्या कलम २५(२) (एच) अंतर्गत निराकरण अर्जदारासाठी पात्रता वेचे उपलब्ध	स्वास्थ्य अभिव्यक्तीसाठी तपशीलवार आमंत्रण ज्यामध्ये कोडच्या कलम २५(२)(एच) अंतर्गत रीड्रॉल्युशन अर्जदारांच्या पात्रतेचा समावेश असेल, grp.ritebulliteo@gmail.com वर ईमेल पाठवून शोपले जाऊ शकते आणि ते https://www.incorpstructuring.com/RBP.html येथे उपलब्ध आहे.
१०.	स्वास्त्याची अभिव्यक्ती प्राप्त करणंसाठी अंतिम तारीख	जानेवारी २५, २०२४ (मूळ) फेब्रुवारी २८, २०२४ (यादविलेली)
११.	संभाव्य निराकरण अर्जदारांची (पीआयए) तात्पुरती सूची जारी करण्याची तारीख	फेब्रुवारी ०४, २०२४ (मूळ) मार्च ०४, २०२४ (यादविलेली)
१२.	तात्पुरत्या सूचिला असलेले आवेप सादर करण्यासाठी अंतिम तारीख	फेब्रुवारी १, २०२४ (मूळ) मार्च ०९, २०२४ (यादविलेली)
१३.	संभाव्य निराकरण अर्जदारांची अंतिम सूची जारी करणंसाठी तारीख	फेब्रुवारी १९, २०२४ (मूळ) मार्च १६, २०२४ (यादविलेली)
१४.	माहिती सामी, इव्हल्युशन मॅट्रीक्स आणि संभाव्य निराकरण अर्जांचा निराकरण चोबना करीत विनंतीच्या जारीची तारीख	फेब्रुवारी २४, २०२४ (मूळ) मार्च २१, २०२४ (यादविलेली)
१५.	निराकरण योजनांच्या सादरीकरणकरीता अंतिम तारीख	मार्च २५, २०२४ (मूळ) एप्रिल २०, २०२४ (यादविलेली)
१६.	ईओआय सादर करण्यासाठी प्रक्रिया ई-मेल	grp.ritebulliteo@gmail.com

सही/-
अमित विजय कारिया
राईट विल्टेक प्रायव्हेट लिमिटेडचे निराकरण व्यावसायिक
(सीआयआरपी चालू आहे मार्फत दिनांकित ऑगस्ट २५, २०२३)
नोंदणीकृत क्र. आरबीबीआय/आयपीए-००९/आयपी-पी०२६००/२०२१-२०२२/१३१६९
एफए: एए१/१३१६९/०२/०६१२२४/१०६४७७, वैध डिसेंबर ६, २०२४ पर्यंत
आयबीबीआय वर नोंदणीकृत पत्ता आणि ईमेल आयडी:
४०५, हिंद राजस्थान बिल्डिंग, दादासाहेब फाळके रोड, गौतम नगर, दादर (पूर्व), मुंबई - ४०००१४ (महाराष्ट्र)
ipamika@icai.com
पत्रव्यवहारासाठी विशिष्ट ईमेल प्रक्रिया आयडी: grp.ritebulliteo@gmail.com
विशिष्ट प्रक्रिया वेबसाईट: <https://www.incorpstructuring.com/RBP.html>
दिनांक: जानेवारी २९, २०२४
ठिकाण: मुंबई

FORM G - REVISED / ADDENDUM**INVITATION FOR EXPRESSION OF INTEREST FOR****'RITE BUILTEC PRIVATE LIMITED'****OPERATING IN REAL ESTATE SECTOR AT MUMBAI, MAHARASHTRA****(Under sub-regulation (1) of Regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)****RELEVANT PARTICULARS**

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Sd/-

Amit Vijay KariaResolution Professional of **Rite Bultec Private Limited**

(Undergoing CIRP vide order dated August 25, 2023)

Registration Number: IBB/PA-001/IP-PO2600/2021-2022/13969

AFA: AA1/13969/02/061224/106477 is valid till December 6, 2024

Address & email id registered with IBI:

405, Hind Rajasthan Building, Dadasaheb Phalke Road, Gautam Nagar, Dadar (East),

Mumbai - 400014 (Maharashtra) ipamitkaria@gmail.comProcess specific email id for correspondent: cirp.ritebultec@gmail.comProcess specific website: <https://www.incorp restructuring.com/RBP.html>

Date: January 29, 2024

Place: Mumbai

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